

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.39
TO BE ANSWERED ON 19.07.2018**

NATIONAL POWER DISTRIBUTION COMPANY

***39. SHRI T. RADHAKRISHNAN:
SHRI SUDHEER GUPTA:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government plans to set up a national power distribution company;**
- (b) if so, the details thereof along with the aims and objectives thereof;**
- (c) the time by which it is likely to be set up;**
- (d) whether the Government also plans to impose penalty on power distribution companies who carry out load shedding in any area across the country and if so, the details in this regard; and**
- (e) the further steps taken/being taken by the Government to provide 24x7 power supply to each and every citizen of the country?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R.K. SINGH)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.39 TO BE ANSWERED IN THE LOK SABHA ON 19.07.2018 REGARDING NATIONAL POWER DISTRIBUTION COMPANY.

(a) to (c) : Recently, Ministry has received proposals in regard to setting up of a National Company in Distribution Sector. Some Central Public Sector Enterprises (CPSEs) under the administrative jurisdiction of Ministry of Power, including NTPC Limited, NHPC Limited, and POWERGRID Corporation of India Limited already operate in Distribution related projects. Setting up of a dedicated Company for Distribution Sector is contingent upon its need assessments.

(d) : In the proposed draft amendments to the National tariff policy, 2016 provision for imposition of penalties on the Distribution companies for power cuts other than force majeure conditions or technical faults by appropriate commission has been included. The draft amendments are under inter-ministerial consultations.

(e) : Electricity is a concurrent subject and providing 24x7 electricity to all the consumers is the primary responsibility of concerned State Governments/Power Distribution Companies (DISCOMs). Government of India has taken a joint initiative with all the States/UTs for drawing up of State specific plans for providing 24x7 power supply to all households, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed the “24x7 Power for All” document to provide electricity to all from 1st April, 2019. In addition, Government of India supplements the efforts of the States through its schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Ujwal Discoms Assurance Yojana (UDAY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya.
